

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

32

C.P No. 20/(MAH)/2016  
M.A. No. 82/2017

**CORAM:**

### Present:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: Sangeeta Vijay Kumar  
V/s.  
Tanvi Construction Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 241 -242 of the Companies Act, 2013.**

S. No. NAME DESIGNATION SIGNATURE

1. Mr. Arun Mandrevala Counsel for respondents.

2. Mr. Akshay Wani Advocate.

3. Mr. Manan Jaiswal Advocate.

4. Ms. Ashwini. Jaiswal Advocate.



## ORDER

MA 82/2017 in CP 20/241-242/NCLT/MB/MAH/2016

At request of the parties, list this matter on 22/2/2018

Sd/-

V. NALLASENAPATHY  
Member(Technical)

Sel /

M. K. SHRAWAT  
Member (Judicial)